

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 29.10.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	86993/2025	29.10.2025	BLAPL-10218/2025	G SAHOO	C.O.		Order Dtd. 2025-10-27	BAIL-1	(Seat No-13)
2	86994/2025	29.10.2025	BLAPL-10560/2025	G SAHOO	C.O.		Order Dtd. 2025-10-27		(Seat No-13)
3	86995/2025	29.10.2025	BLAPL-8373/2025	BIBHU PRASAD MISHRA	C.O.		Order Dtd. 2025-10-27		(Seat No-13)
4	86996/2025	29.10.2025	BLAPL-8371/2025	K SAHOO	C.O.		Order Dtd. 2025-10-27		(Seat No-13)
5	86997/2025	29.10.2025	BLAPL-9392/2025	PK MOHANTY	C.O.		Order Dtd. 2025-10-27		(Seat No-13)
6	86998/2025	29.10.2025	BLAPL-10566/2025	SK BEHERA	C.O.		Order Dtd. 2025-10-27		(Seat No-13)
7	86999/2025	29.10.2025	BLAPL-9893/2025	UP BAG	C.O.		Order Dtd. 2025-10-27		(Seat No-13)
8	87000/2025	29.10.2025	BLAPL-10569/2025	MK PRADHAN	C.O.		Order Dtd. 2025-10-27		(Seat No-13)
9	87001/2025	29.10.2025	BLAPL-11047/2024	B SAHOO	C.O.		Order Dtd. 2025-10-27		(Seat No-13)
10	87002/2025	29.10.2025	BLAPL-10561/2025	MK PRADHAN	C.O.		Order Dtd. 2025-10-27		(Seat No-13)
11	87003/2025	29.10.2025	BLAPL-9284/2025	AK MOHANTY	C.O.		Order Dtd. 2025-10-27		(Seat No-13)
12	87004/2025	29.10.2025	BLAPL-10693/2025	R R NAYAK	C.O.		Order Dtd. 2025-10-27		(Seat No-13)
13	87005/2025	29.10.2025	BLAPL-9907/2025	B DAS	C.O.		Order Dtd. 2025-10-27		(Seat No-13)

14	87008/2025	29.10.2025	BLAPL-10201/2025	T R DAS	C.O.		Order Dtd. 2025-10-27	BAIL-2	(Seat No-12)
15	87009/2025	29.10.2025	BLAPL-10206/2025	T R DAS	C.O.		Order Dtd. 2025-10-27	BAIL-1	(Seat No-4)
16	87010/2025	29.10.2025	BLAPL-9917/2025	JADUNATH PRADHAN	C.O.		Order Dtd. 2025-10-27		(Seat No-4)
17	87012/2025	29.10.2025	BLAPL-10564/2025	SATYABRATA SAHOO	C.O.		Order Dtd. 2025-10-27	BAIL-2	(Seat No-7)
18	87014/2025	29.10.2025	BLAPL-5631/2025	ANITA SAHOO	C.O.		Order Dtd. 2025-10-27	BAIL-2	(Seat No-9)
19	87017/2025	29.10.2025	BLAPL-5635/2025	ANITA SAHOO	C.O.		Order Dtd. 2025-10-27		(Seat No-9)
20	87018/2025	29.10.2025	BLAPL-5633/2025	ANITA SAHOO	C.O.		Order Dtd. 2025-10-27		(Seat No-9)
21	87020/2025	29.10.2025	WP (C) - 12926/2025	J SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-11-17	WRIT BRANCH-7	(Seat No-48)
22	87021/2025	29.10.2025	BLAPL-5634/2025	ANITA SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-10-27	BAIL-2	(Seat No-18)
23	87023/2025	29.10.2025	BLAPL-5632/2025	ANITA SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-10-27		(Seat No-18)
24	87025/2025	29.10.2025	WP (C) - 29751/2025	N. K. ROUT	C.O.	COURT NO. 12	Order Dtd. 2025-10-27	WRIT BRANCH-2	(Seat No-7)
25	87026/2025	29.10.2025	WP (C) - 19444/2025	B. RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-42)
26	87027/2025	29.10.2025	WP (C) - 10838/2025	N. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27		(Seat No-42)
27	87029/2025	29.10.2025	WP (C) - 27418/2025	R. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-28		(Seat No-42)
28	87030/2025	29.10.2025	WP (C) - 29496/2025	S. K. DASMOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-28	WRIT BRANCH-6	(Seat No-26)
29	87031/2025	29.10.2025	WP (C) - 30368/2025	B. K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-28	WRIT BRANCH-4	(Seat No-46)
30	87032/2025	29.10.2025	WP (C) - 27280/2025	P. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27	WRIT BRANCH-3	(Seat No-11)
31	87033/2025	29.10.2025	WP (C) - 26247/2025	A. K. JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27		(Seat No-11)

32	87034/2025	29.10.2025	WP (C) - 29856/2025	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27	WRIT BRANCH-3	(Seat No- 33)
33	87035/2025	29.10.2025	WP (C) - 29223/2025	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-03	WRIT BRANCH-3	(Seat No- 33)
34	87036/2025	29.10.2025	WP (C) - 25337/2025	P. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-11-14	WRIT BRANCH-1	(Seat No-2)
35	87037/2025	29.10.2025	WP (C) - 9785/2025	R. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-10-27	WRIT BRANCH-6	(Seat No- 26)
36	87038/2025	29.10.2025	WP (C) - 30476/2025	K. K. NATH	C.O.	COURT NO. 6	Order Dtd. 2025-10-28	WRIT BRANCH-7	(Seat No- 15)
37	87039/2025	29.10.2025	WP (C) - 10838/2025	B. K. SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-10-27		(Seat No- 15)
38	87041/2025	29.10.2025	WP (C) - 14551/2025	B. K. SETHY	C.O.	COURT NO. 6	Order Dtd. 2025-10-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
39	87044/2025	29.10.2025	CMP- 1319/2025	P.C.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-12-16		(Seat No- 104)
40	87045/2025	29.10.2025	CMP- 1168/2025	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-12-04		(Seat No- 104)
41	87046/2025	29.10.2025	CRLMC- 4341/2025	R.SETHI	C.O.	COURT NO. 23	Order Dtd. 2025-10-27		(Seat No- 104)
42	87047/2025	29.10.2025	CRLREV- 803/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-01		(Seat No- 104)
43	87048/2025	29.10.2025	CRLMC- 4299/2025	C.RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27		(Seat No- 104)
44	87049/2025	29.10.2025	CRLMC- 3942/2025	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27		(Seat No- 104)
45	87050/2025	29.10.2025	CRLMC- 4358/2025	G.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27		(Seat No- 104)
46	87051/2025	29.10.2025	CMP- 1717/2025	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-11-26		(Seat No- 104)
47	87052/2025	29.10.2025	CMP- 1676/2025	M.BARAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-03		(Seat No- 104)

48	87053/2025	29.10.2025	CMP-1128/2025	M.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-12-01		(Seat No-104)
49	87054/2025	29.10.2025	CMP-1302/2025	M.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-12-05	WRIT BRANCH-2	(Seat No-6)
50	87055/2025	29.10.2025	FAO-212/2025	G.N.SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-11-25		(Seat No-6)
51	87056/2025	29.10.2025	ARBA-30/2025	Y.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-10-28		(Seat No-6)
52	87057/2025	29.10.2025	CRLA-918/2025	Z.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-10-27		(Seat No-6)
53	87058/2025	29.10.2025	CRLMC-4394/2025	J.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-10-27		(Seat No-6)
54	87059/2025	29.10.2025	CRLMC-4382/2025	D.P.DASH	C.O.	COURT NO. 6	Order Dtd. 2025-10-27		(Seat No-6)
55	87060/2025	29.10.2025	CRLREV-720/2025	J.R.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-10-29		(Seat No-6)
56	87061/2025	29.10.2025	RPFAM-149/2025	S.DASH	C.O.	COURT NO. 3	Order Dtd. 2025-12-08		(Seat No-6)
57	87062/2025	29.10.2025	CRLMC-1277/2025	R.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-10-23		(Seat No-6)
58	87063/2025	29.10.2025	CMP-380/2025	P.K.RATH	C.O.	COURT NO. 3	Order Dtd. 2025-10-22	WRIT BRANCH-6	(Seat No-36)
59	87064/2025	29.10.2025	CONTC-3239/2025	B.K.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-10-24		(Seat No-36)
60	87065/2025	29.10.2025	TRPCRL-86/2025	A.K.SWAIN	C.O.	COURT NO. 16	Order Dtd. 2025-12-08		(Seat No-36)
61	87066/2025	29.10.2025	MSA-57/2025	S.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-28	MISC. APPEAL SEC.	(Seat No-5)
62	87067/2025	29.10.2025	MA-439/2002	D PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27	MISC. APPEAL SEC.	(Seat No-6)
63	87068/2025	29.10.2025	CRLA-365/2018	M/S. NIRANJAN PANDA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
64	87069/2025	29.10.2025	CONTC-8734/2023	H JENA	C.O.	COURT NO. 1	Order Dtd. 2025-11-07	CONTEMPT	(Seat No-2)
65	87070/2025	29.10.2025	CONTC-4402/2025	NRUSINGH CHARAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-10-28		(Seat No-2)
66	87071/2025	29.10.2025	CONTC-4754/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	CONTEMPT	(Seat No-8)
67	87073/2025	29.10.2025	CONTC-6348/2024	P PUNYATOYA	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	CONTEMPT	(Seat No-4)

68	87074/2025	29.10.2025	WP (C) - 1697/2022	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-4	(Seat No- 27)
69	87076/2025	29.10.2025	WP (C) - 6954/2022	S K BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-6	(Seat No- 35)
70	87078/2025	29.10.2025	WP (C) - 22736/2022	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-3	(Seat No- 33)
71	87079/2025	29.10.2025	BLAPL- 9157/2025	M K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-10-27		(Seat No- 33)
72	87081/2025	29.10.2025	BLAPL- 10540/2025	SUBAS SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-10-27		(Seat No- 33)
73	87083/2025	29.10.2025	WP (C) - 34506/2022	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-10-27	WRIT BRANCH-6	(Seat No- 25)
74	87084/2025	29.10.2025	CMP- 1718/2025	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2025-10-28		(Seat No- 25)
75	87085/2025	29.10.2025	WP (C) - 33262/2024	N K SEN	C.O.	COURT NO. 23	Order Dtd. 2025-10-17	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
76	87086/2025	29.10.2025	WP (C) - 27937/2025	D NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-6	(Seat No- 36)
77	87087/2025	29.10.2025	WP (C) - 28169/2025	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-10-28		(Seat No- 36)
78	87088/2025	29.10.2025	WP (C) - 29000/2025	R NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-2)
79	87092/2025	29.10.2025	WP (C) - 29655/2025	S K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-6	(Seat No- 26)
80	87093/2025	29.10.2025	WP (C) - 29682/2025	RANJAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-1	(Seat No-3)
81	87095/2025	29.10.2025	WP (C) - 29655/2025	D PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-6	(Seat No- 26)
82	87096/2025	29.10.2025	WP (C) - 18609/2025	PC MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-10-17		(Seat No- 26)
83	87097/2025	29.10.2025	WP (C) - 30086/2025	MANORANJAN PADHI	C.O.	COURT NO. 1	Order Dtd. 2025-10-28		(Seat No- 26)
84	87098/2025	29.10.2025	WP (C) - 30082/2025	MANORANJAN PADHI	C.O.	COURT NO. 1	Order Dtd. 2025-10-28		(Seat No- 26)

85	87099/2025	29.10.2025	WP (C) - 29879/2025	MANORANJAN PADHI	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-2	(Seat No-7)
86	87100/2025	29.10.2025	WP (C) - 29876/2025	MANORANJAN PADHI	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-2	(Seat No-7)
87	87101/2025	29.10.2025	WP (C) - 30114/2025	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-11-07	WRIT BRANCH-5	(Seat No- 23)
88	87103/2025	29.10.2025	WP (C) - 30160/2025	P C DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No- 16)
89	87109/2025	29.10.2025	WP (C) - 30272/2025	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-11-14		(Seat No- 16)
90	87111/2025	29.10.2025	WP (C) - 30272/2025	R K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-11-14		(Seat No- 16)
91	87113/2025	29.10.2025	WP (C) - 30244/2025	MANORANJAN PADHI	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-5	(Seat No- 23)
92	87114/2025	29.10.2025	WP (C) - 30042/2025	MANORANJAN PADHI	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-4	(Seat No- 46)
93	87119/2025	29.10.2025	CRLREV- 229/2014	R PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2025-11-27	CRIMINAL REVISION	(Seat No-3)
94	87122/2025	29.10.2025	CONTC- 2182/2023	M R ROUSTRAY	C.O.	COURT NO. 9	Order Dtd. 2025-10-24	CONTEMPT	(Seat No-3)
95	87123/2025	29.10.2025	CONTC- 564/2024	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28		(Seat No-3)
96	87127/2025	29.10.2025	CONTC- 4004/2024	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-24		(Seat No-3)
97	87128/2025	29.10.2025	CRLREV- 802/2025	J.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-27		(Seat No-3)
98	87131/2025	29.10.2025	CRP- 32/2023	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	CIVIL REVISION	(Seat No-5)
99	87133/2025	29.10.2025	WP (C) - 30006/2025	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-5)
100	87135/2025	29.10.2025	WP (C) - 29507/2025	SURENDRA PRASAD BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-7	(Seat No-5)
101	87136/2025	29.10.2025	WP (C) - 29893/2025	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-5)
102	87137/2025	29.10.2025	WP (C) - 29274/2025	AJIT KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-7	(Seat No- 48)

103	87139/2025	29.10.2025	WP (C) - 29888/2025	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No- 48)
104	87140/2025	29.10.2025	WP (C) - 29654/2025	A K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-2	(Seat No-7)
105	87142/2025	29.10.2025	WP (C) - 29938/2025	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No- 40)
106	87143/2025	29.10.2025	WP (C) - 19821/2025	S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-8	(Seat No- 42)
107	87145/2025	29.10.2025	WP (C) - 29272/2025	M N MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-10-28		(Seat No- 42)
108	87147/2025	29.10.2025	WP (C) - 29588/2025	D K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 105)
109	87149/2025	29.10.2025	WP (C) - 29452/2025	T K DAS	C.O.	COURT NO. 21	Order Dtd. 2025-11-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
110	87152/2025	29.10.2025	WP (C) - 28035/2025	S C BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-12-22	WRIT BRANCH-3	(Seat No- 11)
111	87154/2025	29.10.2025	WP (C) - 23031/2025	S K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-10-28		(Seat No- 11)
112	87156/2025	29.10.2025	OJC- 11292/2001	T BAG	C.O.	COURT NO. 21	Order Dtd. 2025-10-22	WRIT BRANCH-3	(Seat No- 14)
113	87159/2025	29.10.2025	WP (C) - 13782/2019	T BAG	C.O.	COURT NO. 21	Order Dtd. 2025-10-23	WRIT BRANCH-3	(Seat No- 13)
114	87163/2025	29.10.2025	WP (C) - 11920/2015	B K PATI	C.O.	COURT NO. 21	Order Dtd. 2025-10-23	WRIT BRANCH-7	(Seat No- 18)
115	87166/2025	29.10.2025	WP (C) - 11920/2015	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-10-23	WRIT BRANCH-7	(Seat No- 18)
116	87168/2025	29.10.2025	WP (C) - 11920/2015	R K MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2025-10-23	WRIT BRANCH-7	(Seat No- 18)
117	87169/2025	29.10.2025	WP (C) - 17944/2025	P PANDA	C.O.	COURT NO. 21	Order Dtd. 9999-12-31		(Seat No- 18)
118	87170/2025	29.10.2025	WP (C) - 17934/2022	PITAMBAR PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-09-23	WRIT BRANCH-5	(Seat No- 21)

119	87171/2025	29.10.2025	ABLAPL-10485/2025	L K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-10-27	BAIL-2	(Seat No-17)
120	87172/2025	29.10.2025	ABLAPL-10848/2025	SARADA NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-09-23		(Seat No-17)
121	87173/2025	29.10.2025	WP (C) - 21914/2024	M K PATI	C.O.	COURT NO. 17	Order Dtd. 2025-10-28		(Seat No-17)
122	87174/2025	29.10.2025	ABLAPL-3468/2025	D K NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-17)
123	87175/2025	29.10.2025	WP (C) - 30051/2025	S MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-28		(Seat No-17)
124	87177/2025	29.10.2025	WP (C) - 28180/2025	S K PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-17)
125	87178/2025	29.10.2025	ABLAPL-10016/2025	B K PARDHI	C.O.	COURT NO. 17	Order Dtd. 2025-09-03	BAIL-1	(Seat No-5)
126	87179/2025	29.10.2025	WP (C) - 6509/2022	A K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-10-28	WRIT BRANCH-2	(Seat No-7)
127	87180/2025	29.10.2025	ABLAPL-10008/2025	J R BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-7)
128	87181/2025	29.10.2025	WP (C) - 36624/2022	P CH DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-28	WRIT BRANCH-7	(Seat No-48)
129	87182/2025	29.10.2025	ABLAPL-9978/2025	C R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	BAIL-1	(Seat No-15)
130	87183/2025	29.10.2025	ABLAPL-12028/2025	DEBENDRA SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	BAIL-1	(Seat No-14)
131	87185/2025	29.10.2025	ABLAPL-12036/2025	S K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No-14)
132	87192/2025	29.10.2025	ABLAPL-12034/2025	S K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	BAIL-1	(Seat No-13)
133	87194/2025	29.10.2025	WP (C) - 24150/2025	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-28	WRIT BRANCH-1	(Seat No-3)
134	87195/2025	29.10.2025	ABLAPL-12040/2025	J R BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-15	BAIL-1	(Seat No-13)

135	87196/2025	29.10.2025	WP (C) - 23974/2025	H. S. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-10-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
136	87197/2025	29.10.2025	WP (C) - 26576/2025	S. K. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-10-28	WRIT BRANCH-2	(Seat No-9)
137	87198/2025	29.10.2025	ABLAPL- 5569/2025	BIBHUTI BHUSAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-9)
138	87199/2025	29.10.2025	WP (C) - 29015/2025	S. K. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-28	WRIT BRANCH-4	(Seat No- 37)
139	87200/2025	29.10.2025	CRLREV- 797/2025	P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-01		(Seat No- 37)
140	87201/2025	29.10.2025	WP (C) - 25594/2025	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-01		(Seat No- 37)
141	87204/2025	29.10.2025	ABLAPL- 12031/2025	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27		(Seat No- 37)
142	87205/2025	29.10.2025	ABLAPL- 12011/2025	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27		(Seat No- 37)
143	87206/2025	29.10.2025	WP (C) - 30493/2025	J. D. MUDULI	C.O.	COURT NO. 6	Order Dtd. 2025-11-10	WRIT BRANCH-6	(Seat No- 16)
144	87207/2025	29.10.2025	ABLAPL- 12018/2025	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-10-27	BAIL-1	(Seat No- 14)
145	87208/2025	29.10.2025	CRLA- 1152/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-28		(Seat No- 14)
146	87211/2025	29.10.2025	ABLAPL- 12026/2025	PANCHANAN PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2025-12-15	BAIL-2	(Seat No-7)
147	87212/2025	29.10.2025	ABLAPL- 9977/2025	M N MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-7)
148	87214/2025	29.10.2025	WP (C) - 29870/2025	BK PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27	WRIT BRANCH-3	(Seat No- 33)
149	87215/2025	29.10.2025	ABLAPL- 12023/2025	NIRA SUNDAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27	BAIL-1	(Seat No-6)
150	87216/2025	29.10.2025	ABLAPL- 12024/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	BAIL-1	(Seat No- 14)

151	87218/2025	29.10.2025	ABLAPL-12183/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	BAIL-2	(Seat No-10)
152	87220/2025	29.10.2025	ABLAPL-10855/2025	C R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-10)
153	87221/2025	29.10.2025	ABLAPL-10234/2025	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	BAIL-2	(Seat No-9)
154	87222/2025	29.10.2025	WP (C) - 8104/2022	P K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-7	(Seat No-44)
155	87223/2025	29.10.2025	ABLAPL-8424/2025	L K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-07-29	BAIL-1	(Seat No-14)
156	87224/2025	29.10.2025	ABLAPL-12020/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	BAIL-1	(Seat No-14)
157	87225/2025	29.10.2025	WP (C) - 3996/2020	B C PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	WRIT BRANCH-4	(Seat No-37)
158	87226/2025	29.10.2025	ABLAPL-6661/2025	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 17	Order Dtd. 2025-07-17		(Seat No-37)
159	87227/2025	29.10.2025	WP (C) - 3996/2020	A K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	WRIT BRANCH-4	(Seat No-37)
160	87229/2025	29.10.2025	ABLAPL-9904/2025	H JENA	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-37)
161	87231/2025	29.10.2025	WP (C) - 29192/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
162	87233/2025	29.10.2025	WP (C) - 30305/2025	T. BAG	C.O.	COURT NO. 6	Order Dtd. 2025-11-06		(Seat No-101)
163	87234/2025	29.10.2025	WP (C) - 26967/2025	S K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-10-27	WRIT BRANCH-6	(Seat No-25)
164	87236/2025	29.10.2025	ABLAPL-9904/2025	P K MOHANTY	C.O.	COURT NO. 6			(Seat No-25)
165	87237/2025	29.10.2025	ABLAPL-9919/2025	ASWINI KUMAR MISHRA 3	C.O.	COURT NO. 6	Order Dtd. 2025-10-27	BAIL-1	(Seat No-4)
166	87238/2025	29.10.2025	ABLAPL-9835/2025	N K SATPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-10-27		(Seat No-4)
167	87239/2025	29.10.2025	ABLAPL-9840/2025	CHHABI RANA	C.O.	COURT NO. 6	Order Dtd. 2025-10-27		(Seat No-4)

168	87240/2025	29.10.2025	ABLAPL-9902/2025	K K NATH	C.O.	COURT NO. 6	Order Dtd. 2025-10-27		(Seat No-4)
169	87241/2025	29.10.2025	ABLAPL-9829/2025	G D SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-11-25		(Seat No-4)
170	87243/2025	29.10.2025	ABLAPL-12877/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-4)
171	87244/2025	29.10.2025	ABLAPL-12877/2024	K K NATH	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-4)
172	87245/2025	29.10.2025	ABLAPL-11244/2025	B K PARDHI	C.O.	COURT NO. 17	Order Dtd. 2025-09-26	BAIL-2	(Seat No-11)
173	87246/2025	29.10.2025	ABLAPL-5466/2025	M R ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-11)
174	87247/2025	29.10.2025	WP (C) - 22630/2019	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-28	WRIT BRANCH-4	(Seat No-27)
175	87248/2025	29.10.2025	ABLAPL-5674/2025	JYOTIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-27)
176	87249/2025	29.10.2025	RVWPET-229/2018	S K RATH	C.O.	COURT NO. 17	Order Dtd. 2025-10-28	CIVIL REVISION	(Seat No-5)
177	87250/2025	29.10.2025	ABLAPL-8619/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-5)
178	87252/2025	29.10.2025	ABLAPL-12045/2025	MANGU NANDY	C.O.	COURT NO. 17	Order Dtd. 2025-12-15		(Seat No-5)
179	87253/2025	29.10.2025	WP (C) - 38264/2023	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	WRIT BRANCH-6	(Seat No-54)
180	87255/2025	29.10.2025	WP (C) - 38264/2023	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	WRIT BRANCH-6	(Seat No-54)
181	87256/2025	29.10.2025	WP (C) - 38264/2023	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	WRIT BRANCH-6	(Seat No-54)
182	87257/2025	29.10.2025	WP (C) - 27341/2025	A K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
183	87258/2025	29.10.2025	ABLAPL-12043/2025	AJAYA KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-105)

184	87259/2025	29.10.2025	WP (C) - 27341/2025	H K MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 105)
185	87260/2025	29.10.2025	ABLAPL- 12044/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-11-13		(Seat No- 105)
186	87262/2025	29.10.2025	WP (C) - 30259/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-10-28		(Seat No- 105)
187	87263/2025	29.10.2025	ABLAPL- 12038/2025	R CH ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-12-15		(Seat No- 105)
188	87264/2025	29.10.2025	WP (C) - 30270/2025	B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-28	WRIT BRANCH-1	(Seat No-4)
189	87265/2025	29.10.2025	ABLAPL- 8403/2024	B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	BAIL-2	(Seat No-7)
190	87266/2025	29.10.2025	WP (C) - 30274/2025	B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-28		(Seat No-7)
191	87267/2025	29.10.2025	ABLAPL- 12013/2025	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-7)
192	87269/2025	29.10.2025	WP (C) - 29966/2025	LAXMAN BHOI	C.O.	COURT NO. 17	Order Dtd. 2025-10-28		(Seat No-7)
193	87270/2025	29.10.2025	ABLAPL- 10555/2025	P PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-09-18		(Seat No-7)
194	87271/2025	29.10.2025	WP (C) - 30001/2025	S DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-28		(Seat No-7)
195	87272/2025	29.10.2025	WP (C) - 30255/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No- 46)
196	87273/2025	29.10.2025	WP (C) - 30536/2025	PITAMBAR PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-10-28	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
197	87275/2025	29.10.2025	WP (C) - 25048/2025	MONOMOY BASU	C.O.	COURT NO. 25	Order Dtd. 2025-10-28	WRIT BRANCH-8	(Seat No- 42)
198	87276/2025	29.10.2025	WP (C) - 29844/2025	S K LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-10-28	WRIT BRANCH-1	(Seat No-3)
199	87277/2025	29.10.2025	WP (C) - 30112/2025	N ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-10-28	WRIT BRANCH-5	(Seat No- 23)

200	87278/2025	29.10.2025	WP (C) - 29680/2025	B K DAS	C.O.	COURT NO. 25	Order Dtd. 2025-10-28	WRIT BRANCH-1	(Seat No-3)
201	87279/2025	29.10.2025	WP (C) - 29860/2025	C RANA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-7)
202	87280/2025	29.10.2025	WP (C) - 29863/2025	C RANA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
203	87281/2025	29.10.2025	WP (C) - 29639/2025	R K MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-10-28	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
204	87282/2025	29.10.2025	WP (C) - 24438/2025	N MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-10-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
205	87283/2025	29.10.2025	WP (C) - 14616/2025	B. C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-11-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 102)
206	87285/2025	29.10.2025	WP (C) - 29873/2025	M. NAIK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No- 33)
207	87286/2025	29.10.2025	WP (C) - 22185/2025	B. DAS	C.O.	COURT NO. 25	Order Dtd. 2025-10-27		(Seat No- 33)
208	87287/2025	29.10.2025	WP (C) - 29994/2025	A. K. PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-10-28		(Seat No- 33)
209	87288/2025	29.10.2025	WP (C) - 22734/2025	P. BASTIA	C.O.	COURT NO. 16	Order Dtd. 2025-12-08	WRIT BRANCH-5	(Seat No- 21)
210	87292/2025	29.10.2025	CMP- 1648/2025	S. K. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-10-28		(Seat No- 21)
211	87293/2025	29.10.2025	CMP- 1710/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-10-28		(Seat No- 21)
212	87294/2025	29.10.2025	CONTC- 4880/2025	D. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-10-24		(Seat No- 21)
213	87295/2025	29.10.2025	CONTC- 4879/2025	D. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-10-24		(Seat No- 21)
214	87296/2025	29.10.2025	CRLMC- 3267/2025	J. KAMILA	C.O.	COURT NO. 23	Order Dtd. 2025-10-13	CRIMINAL MISC	(Seat No-4)

215	87297/2025	29.10.2025	CRLMC-4387/2025	R. K. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2025-10-27		(Seat No-4)
216	87298/2025	29.10.2025	CRLMC-4284/2025	PRATAP SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-10-27		(Seat No-4)
217	87299/2025	29.10.2025	CRLMC-4337/2025	PRATAP SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-10-27		(Seat No-4)
218	87300/2025	29.10.2025	CRLMC-2729/2025	Z. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23		(Seat No-4)
219	87301/2025	29.10.2025	CRLMC-4418/2025	PRATAP KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-27		(Seat No-4)
220	87302/2025	29.10.2025	CRLMC-4389/2025	R. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-27		(Seat No-4)
221	87303/2025	29.10.2025	CRLMC-4327/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-27		(Seat No-4)
222	87304/2025	29.10.2025	CRLMC-4301/2025	D. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-24		(Seat No-4)
223	87305/2025	29.10.2025	CRLREV-370/2025	ASHOK KUMAR RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-28		(Seat No-4)
224	87306/2025	29.10.2025	CRLREV-363/2025	ASHOK KUMAR RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-28		(Seat No-4)
225	87307/2025	29.10.2025	ABLAPL-12008/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-27		(Seat No-4)
226	87308/2025	29.10.2025	CRLREV-765/2025	S. PASAYAT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-11		(Seat No-4)
227	87309/2025	29.10.2025	CRLREV-497/2025	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-24		(Seat No-4)
228	87310/2025	29.10.2025	CRLREV-627/2025	D. K. NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02		(Seat No-4)
229	87311/2025	29.10.2025	LAA-47/2025	NANDA KISHORE ROUT	C.O.	COURT NO. 16	Order Dtd. 2025-12-01		(Seat No-4)
230	87312/2025	29.10.2025	CRLMC-3802/2025	C. R. KAR	C.O.	COURT NO. 16	Order Dtd. 2025-10-24		(Seat No-4)

231	87313/2025	29.10.2025	CRLREV-579/2025	JADUNATH PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2025-10-27		(Seat No-4)
232	87314/2025	29.10.2025	BLAPL-10195/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 16	Order Dtd. 2025-10-27	BAIL-1	(Seat No-3)
233	87315/2025	29.10.2025	WP (C) - 30551/2025	B. ROUT	C.O.	COURT NO. 16	Order Dtd. 2025-10-28	WRIT BRANCH-8	(Seat No-40)
234	87316/2025	29.10.2025	WP (C) - 30554/2025	B. ROUT	C.O.	COURT NO. 16	Order Dtd. 2025-10-28	WRIT BRANCH-8	(Seat No-40)
235	87317/2025	29.10.2025	WP (C) - 30560/2025	B. ROUT	C.O.	COURT NO. 16	Order Dtd. 2025-10-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
236	87318/2025	29.10.2025	WP (C) - 15674/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 16	Order Dtd. 2025-10-27		(Seat No-108)
237	87319/2025	29.10.2025	BLAPL-10236/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 16	Order Dtd. 2025-10-27		(Seat No-108)
238	87320/2025	29.10.2025	CRLREV-666/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-01		(Seat No-108)
239	87321/2025	29.10.2025	CRLREV-622/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-01		(Seat No-108)
240	87328/2025	29.10.2025	WP (C) - 29683/2025	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-24		(Seat No-108)
241	87332/2025	29.10.2025	WP (C) - 19886/2022	M/S.HRUSIKESH TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-17	WRIT BRANCH-8	(Seat No-42)
242	87333/2025	29.10.2025	WP (C) - 34910/2021	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-24	WRIT BRANCH-1	(Seat No-4)
243	87336/2025	29.10.2025	WP (C) - 33821/2021	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-24	WRIT BRANCH-3	(Seat No-28)
244	87337/2025	29.10.2025	WP (C) - 36624/2022	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-28	WRIT BRANCH-7	(Seat No-48)
245	87340/2025	29.10.2025	WP (C) - 32204/2021	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-24	WRIT BRANCH-2	(Seat No-7)
246	87343/2025	29.10.2025	WP (C) - 30725/2021	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-24	WRIT BRANCH-4	(Seat No-27)

247	87345/2025	29.10.2025	WP (C) - 28624/2021	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-24	WRIT BRANCH-2	(Seat No-6)
248	87348/2025	29.10.2025	WP (C) - 28210/2021	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-24	WRIT BRANCH-2	(Seat No- 34)
249	87351/2025	29.10.2025	WP (C) - 26923/2021	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-24	WRIT BRANCH-8	(Seat No- 40)
250	87353/2025	29.10.2025	WP (C) - 26919/2021	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-24	WRIT BRANCH-8	(Seat No- 40)
251	87355/2025	29.10.2025	WP (C) - 26212/2021	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-24	WRIT BRANCH-7	(Seat No- 44)
252	87357/2025	29.10.2025	WP (C) - 15712/2025	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-06-25	WRIT BRANCH-5	(Seat No- 21)
253	87358/2025	29.10.2025	BLAPL- 10576/2025	PK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-10-28		(Seat No- 21)
254	87359/2025	29.10.2025	WP (C) - 13664/2021	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-5	(Seat No- 47)
255	87360/2025	29.10.2025	WP (C) - 13663/2021	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-5	(Seat No- 47)
256	87362/2025	29.10.2025	WP (C) - 13659/2021	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-5	(Seat No- 47)
257	87363/2025	29.10.2025	WP (C) - 37123/2020	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-8	(Seat No- 41)
258	87365/2025	29.10.2025	WP (C) - 35697/2020	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-6	(Seat No- 26)
259	87367/2025	29.10.2025	WP (C) - 27350/2022	B DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-28	WRIT BRANCH-7	(Seat No- 44)
260	87368/2025	29.10.2025	WP (C) - 26360/2021	M PATI	C.O.	COURT NO. 1	Order Dtd. 2025-10-27	WRIT BRANCH-8	(Seat No- 39)
261	87369/2025	29.10.2025	WP (C) - 26377/2021	M PATI	C.O.	COURT NO. 1	Order Dtd. 2025-10-27	WRIT BRANCH-8	(Seat No- 39)
262	87370/2025	29.10.2025	WP (C) - 17544/2021	M PATI	C.O.	COURT NO. 1	Order Dtd. 2025-10-27	WRIT BRANCH-7	(Seat No- 18)
263	87371/2025	29.10.2025	CRLA- 342/2023	R K MALLICK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)

264	87377/2025	29.10.2025	WP (C) - 29747/2025	J. K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-10-27		(Seat No-9)
265	87383/2025	29.10.2025	OTAPL- 59/2025	K DAS	C.O.	COURT NO. 5	Order Dtd. 2025-10-27		(Seat No-9)
266	87385/2025	29.10.2025	OTAPL- 59/2025	S K SAHU	C.O.	COURT NO. 5	Order Dtd. 2025-10-27		(Seat No-9)
267	87386/2025	29.10.2025	OTAPL- 47/2025	K DAS	C.O.	COURT NO. 5	Order Dtd. 2025-10-27		(Seat No-9)
268	87387/2025	29.10.2025	CMP- 1598/2025	LAXMIDHAR MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-10-16		(Seat No-9)
269	87388/2025	29.10.2025	OTAPL- 47/2025	S K SAHU	C.O.	COURT NO. 5	Order Dtd. 2025-10-27		(Seat No-9)
270	87389/2025	29.10.2025	OTAPL- 61/2025	K DAS	C.O.	COURT NO. 5	Order Dtd. 2025-10-27		(Seat No-9)
271	87390/2025	29.10.2025	OTAPL- 61/2025	S K SAHU	C.O.	COURT NO. 5	Order Dtd. 2025-10-27		(Seat No-9)
272	87391/2025	29.10.2025	WP (C) - 37266/2021	S K BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-10-27	WRIT BRANCH-5	(Seat No- 32)
273	87392/2025	29.10.2025	OTAPL- 46/2025	K DAS	C.O.	COURT NO. 5	Order Dtd. 2025-10-27		(Seat No- 32)
274	87393/2025	29.10.2025	OTAPL- 46/2025	S K SAHU	C.O.	COURT NO. 5	Order Dtd. 2025-10-27		(Seat No- 32)
275	87394/2025	29.10.2025	OTAPL- 45/2025	K DAS	C.O.	COURT NO. 5	Order Dtd. 2025-10-27		(Seat No- 32)
276	87395/2025	29.10.2025	OTAPL- 45/2025	S K SAHU	C.O.	COURT NO. 5	Order Dtd. 2025-10-27		(Seat No- 32)
277	87396/2025	29.10.2025	OTAPL- 48/2025	K DAS	C.O.	COURT NO. 5	Order Dtd. 2025-10-27		(Seat No- 32)
278	87397/2025	29.10.2025	OTAPL- 48/2025	S K SAHU	C.O.	COURT NO. 5	Order Dtd. 2025-10-27		(Seat No- 32)
279	87398/2025	29.10.2025	WP (C) - 30595/2025	A. K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-10-29		(Seat No- 32)
280	87399/2025	29.10.2025	CRLREV- 768/2025	JYOTISH RANJAN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02		(Seat No- 32)
281	87400/2025	29.10.2025	WP (C) - 12877/2024	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 116)

282	87401/2025	29.10.2025	CRLMC-2399/2025	A.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-22		(Seat No-116)
283	87402/2025	29.10.2025	RPFAM-360/2024	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-12-08		(Seat No-116)
284	87403/2025	29.10.2025	CMP-1297/2025	S.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-01-06		(Seat No-116)
285	87404/2025	29.10.2025	CRLMC-4334/2025	J. C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-27		(Seat No-116)
286	87405/2025	29.10.2025	CMP-1706/2025	P.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-12-08		(Seat No-116)
287	87406/2025	29.10.2025	ABLAPL-5101/2025	A. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-10-27		(Seat No-116)
288	87407/2025	29.10.2025	ABLAPL-12041/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-15	BAIL-1	(Seat No-14)
289	87408/2025	29.10.2025	ABLAPL-12019/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-14)
290	87409/2025	29.10.2025	ABLAPL-12021/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	BAIL-1	(Seat No-14)
291	87410/2025	29.10.2025	ABLAPL-12022/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	BAIL-1	(Seat No-14)
292	87412/2025	29.10.2025	ABLAPL-12032/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	BAIL-2	(Seat No-12)
293	87413/2025	29.10.2025	SAO-8/2006	M BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-24	SECOND APPEAL	(Seat No-6)
294	87414/2025	29.10.2025	ABLAPL-12025/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-6)
295	87415/2025	29.10.2025	SAO-8/2006	U P BAG	C.O.	COURT NO. 17	Order Dtd. 2025-10-24	SECOND APPEAL	(Seat No-6)
296	87416/2025	29.10.2025	ABLAPL-12009/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-27	BAIL-1	(Seat No-14)
297	87417/2025	29.10.2025	ABLAPL-11992/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-11-25		(Seat No-14)

298	87418/2025	29.10.2025	ABLAPL-10188/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-14)
299	87419/2025	29.10.2025	ABLAPL-9951/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-14)
300	87420/2025	29.10.2025	ABLAPL-9903/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-14)
301	87421/2025	29.10.2025	ABLAPL-9830/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-11-13		(Seat No-14)
302	87422/2025	29.10.2025	ABLAPL-8978/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-09-22		(Seat No-14)
303	87423/2025	29.10.2025	ABLAPL-7047/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-14)
304	87424/2025	29.10.2025	CRLMC-4343/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-14)
305	87425/2025	29.10.2025	CRLMC-4377/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-14)
306	87426/2025	29.10.2025	WP (C) - 29883/2025	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27		(Seat No-14)
307	87428/2025	29.10.2025	ABLAPL-10004/2025	AT NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-28	BAIL-1	(Seat No-6)
308	87429/2025	29.10.2025	ABLAPL-10004/2025	AT NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-28	BAIL-1	(Seat No-6)
309	87430/2025	29.10.2025	ABLAPL-10004/2025	AT NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-28	BAIL-1	(Seat No-6)
310	87431/2025	29.10.2025	ABLAPL-10004/2025	AT NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-28	BAIL-1	(Seat No-6)
311	87434/2025	29.10.2025	ABLAPL-9165/2025	BISWAMITRA RANA	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No-6)
312	87435/2025	29.10.2025	ABLAPL-8483/2024	SP SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Seat No-6)
313	87436/2025	29.10.2025	ABLAPL-9166/2025	BISWAMITRA RANA	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No-6)

314	87437/2025	29.10.2025	ABLAPL-9208/2025	BISWAMITRA RANA	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-1	(Seat No-5)
315	87438/2025	29.10.2025	ABLAPL-9856/2025	BISWAMITRA RANA	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No-5)
316	87439/2025	29.10.2025	ABLAPL-9868/2025	BISWAMITRA RANA	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-1	(Seat No-1)
317	87440/2025	29.10.2025	CMP-158/2025	H.K.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02		(Seat No-1)
318	87441/2025	29.10.2025	RSA-225/2024	P R SWAIN	C.O.	COURT NO. 12	Order Dtd. 9999-12-31		(Seat No-1)
319	87442/2025	29.10.2025	RSA-179/2021	B DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2025-11-17	SECOND APPEAL	(Seat No-6)
320	87445/2025	29.10.2025	CRLA-658/2012	A. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2025-10-29	CRIMINAL APPEAL	(Seat No-4)
321	87448/2025	29.10.2025	CRLMC-3872/2025	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-25		(Seat No-4)
322	87449/2025	29.10.2025	CRLA-1079/2024	S K SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2025-10-29		(Seat No-4)
323	87450/2025	29.10.2025	CRLA-998/2025	N K ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-10-29		(Seat No-4)
324	87006/2025	29.10.2025	WP (C) - 15877/2016	JYOTI PRAKASH SAMAL	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
325	87007/2025	29.10.2025	WP (C) - 8290/2016	JYOTI PRAKASH SAMAL	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
326	87011/2025	29.10.2025	ABLAPL-5019/2025	MOHAMMED FARADISH	GENERAL		Order Dtd. 2025-05-08		(Seat No-114)
327	87016/2025	29.10.2025	CRLMP-1265/2025	SUSHILA	GENERAL		Vakalatnama		(Seat No-114)
328	87019/2025	29.10.2025	ABLAPL-11991/2025	JEET SWARUP SAMAL	GENERAL		Order Dtd. 2025-10-23	BAIL-1	(Seat No-15)
329	87022/2025	29.10.2025	ABLAPL-7047/2025	GIRISH KUMAR SUNDARAY	GENERAL		Order Dtd. 2025-09-08		(Seat No-15)

330	87024/2025	29.10.2025	WPC (OAC) - 676/2019	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2023-09-11	OA Branch	(Seat No-1)
331	87028/2025	29.10.2025	CONTC-600/2011	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2018-01-04		(Seat No-1)
332	87040/2025	29.10.2025	WP (C) - 743/2024	DEEPAK KUMAR PANI	GENERAL		Order Dtd. 2025-10-16	WRIT BRANCH-6	(Seat No-36)
333	87072/2025	29.10.2025	ABLAPL-7047/2025	GIRISH KUMAR SUNDARAY	GENERAL		Order Dtd. 2025-10-27		(Seat No-36)
334	87094/2025	29.10.2025	FAO-301/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-9)
335	87102/2025	29.10.2025	FAO-137/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-9)
336	87104/2025	29.10.2025	FAO-302/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-9)
337	87105/2025	29.10.2025	FAO-616/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-15	MISC. APPEAL SEC.	(Seat No-9)
338	87106/2025	29.10.2025	FAO-408/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-2)
339	87120/2025	29.10.2025	FAO-564/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-9)
340	87125/2025	29.10.2025	FAO-298/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-5)
341	87129/2025	29.10.2025	FAO-509/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-02	MISC. APPEAL SEC.	(Seat No-9)
342	87134/2025	29.10.2025	FAO-371/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-9)
343	87167/2025	29.10.2025	FAO-181/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-2)
344	87176/2025	29.10.2025	FAO-304/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-9)
345	87184/2025	29.10.2025	FAO-168/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-2)
346	87187/2025	29.10.2025	FAO-167/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-2)

347	87191/2025	29.10.2025	FAO-120/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-2)
348	87193/2025	29.10.2025	WP (C) - 37274/2021	SURYAKANTA DAS	GENERAL		Entire Brief	WRIT BRANCH-5	(Seat No-32)
349	87202/2025	29.10.2025	WP (C) - 11644/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-01		(Seat No-32)
350	87230/2025	29.10.2025	FAO-937/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-5)
351	87232/2025	29.10.2025	FAO-809/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-5)
352	87235/2025	29.10.2025	WP (C) - 25704/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-19		(Seat No-5)
353	87242/2025	29.10.2025	FAO-804/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-5)
354	87251/2025	29.10.2025	FAO-500/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-2)
355	87254/2025	29.10.2025	FAO-59/2017	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-5)
356	87261/2025	29.10.2025	MA-439/2002	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-27	MISC. APPEAL SEC.	(Seat No-6)
357	87268/2025	29.10.2025	RVWPET-236/2022	SOUMYASARATHI DAS	GENERAL		Order Dtd. 2025-02-05	CIVIL REVISION	(Seat No-1)
358	87274/2025	29.10.2025	WA-1806/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-14	WRIT APPEAL	(Seat No-6)
359	87289/2025	29.10.2025	BLAPL-10633/2025	BISWARANJAN DALAI	GENERAL		Order Dtd. 2025-10-29		(Seat No-6)
360	87290/2025	29.10.2025	WP (C) - 6199/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
361	87291/2025	29.10.2025	WA-1433/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-08-04	WRIT APPEAL	(Seat No-4)
362	87361/2025	29.10.2025	WA-756/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-17		(Seat No-4)
363	87364/2025	29.10.2025	WP (C) - 12165/2020	PRAHALLAD CHANDRA DAS	GENERAL		Judgement Dtd. 2025-10-24	WRIT BRANCH-6	(Seat No-16)
364	87366/2025	29.10.2025	WP (C) - 23826/2025	SATYARANJAN DEY	GENERAL		Order Dtd. 2025-10-24		(Seat No-16)

365	87372/2025	29.10.2025	WA-796/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL	(Seat No-2)
366	87373/2025	29.10.2025	FA-31/1996	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	FIRST APPEAL	(Seat No-5)
367	87411/2025	29.10.2025	ABLAPL-12016/2025	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2025-10-27		(Seat No-5)
368	87427/2025	29.10.2025	BLAPL-9231/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-10-29		(Seat No-5)
369	87432/2025	29.10.2025	WP (C) - 23453/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2025-10-17	WRIT BRANCH-1	(Seat No-2)
370	87433/2025	29.10.2025	RSA-235/2014	DEVI PRASAD MOHAPATRA	GENERAL		Misc.case	SECOND APPEAL	(Seat No-7)
371	87013/2025	29.10.2025	WP (C) - 24453/2025	U.K.PANDA	GENERAL		Order Dtd. 2025-10-17	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
372	87015/2025	29.10.2025	WP (C) - 27268/2025	M.R.SAHOO	GENERAL		Order Dtd. 2025-10-14		(Seat No-106)
373	87042/2025	29.10.2025	CONTC-4659/2025	N R PANDA	GENERAL				(Seat No-106)
374	87043/2025	29.10.2025	CRLREV-726/2024	G.SUNDARA	GENERAL		Order Dtd. 2025-11-19		(Seat No-106)
375	87075/2025	29.10.2025	CRLMC-4285/2025	S. R. PATTNAIK	GENERAL		Order Dtd. 2025-10-27		(Seat No-106)
376	87077/2025	29.10.2025	CRLMC-4283/2025	S. R. PATTNAIK	GENERAL		Order Dtd. 2025-10-27		(Seat No-106)
377	87080/2025	29.10.2025	CRLMC-4286/2025	S. R. PATTNAIK	GENERAL		Order Dtd. 2025-10-27		(Seat No-106)
378	87082/2025	29.10.2025	ABLAPL-7668/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-13	BAIL-2	(Seat No-8)
379	87089/2025	29.10.2025	ABLAPL-11875/2025	SARBESWAR SAHOO	GENERAL		Order Dtd. 2025-10-23		(Seat No-8)
380	87090/2025	29.10.2025	BLAPL-3827/2025	SARBESWAR SAHOO	GENERAL		Order Dtd. 2025-10-27		(Seat No-8)
381	87091/2025	29.10.2025	BLAPL-3810/2025	SARBESWAR SAHOO	GENERAL		Order Dtd. 2025-10-27	BAIL-1	(Seat No-3)
382	87107/2025	29.10.2025	RSA-512/2004	S MODI	GENERAL		Annexure	SECOND APPEAL	(Seat No-3)
383	87108/2025	29.10.2025	WP (C) - 897/2024	L DASH	GENERAL		Annexure	WRIT BRANCH-7	(Seat No-44)

384	87110/2025	29.10.2025	ABLAPL-7499/2025	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2025-09-16		(Seat No-44)
385	87112/2025	29.10.2025	SA-319/1984	B MOHANTA	GENERAL		Annexure		(Seat No-44)
386	87115/2025	29.10.2025	WP (C) - 858/2007	P L MISHRA	GENERAL		Annexure		(Seat No-44)
387	87116/2025	29.10.2025	WP (C) - 15267/2023	L D PANDA	GENERAL		Annexure	WRIT BRANCH-2	(Seat No-7)
388	87117/2025	29.10.2025	WP (C) - 30311/2025	S K RATH	GENERAL		Order Dtd. 2025-11-17	WRIT BRANCH-8	(Seat No-40)
389	87118/2025	29.10.2025	WP (C) - 27600/2021	S K BISWAL	GENERAL		Annexure	WRIT BRANCH-8	(Seat No-41)
390	87121/2025	29.10.2025	RVWPET-188/2010	P K JENA	GENERAL		Annexure		(Seat No-41)
391	87124/2025	29.10.2025	CMP-1664/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-10-28		(Seat No-41)
392	87126/2025	29.10.2025	OJC-7872/1994	R K MAHABHOI	GENERAL		Annexure		(Seat No-41)
393	87130/2025	29.10.2025	FAO-289/2020	A K PANDA	GENERAL		Annexure	MISC. APPEAL SEC.	(Seat No-5)
394	87132/2025	29.10.2025	RSA-106/2019	D SETHY	GENERAL		Annexure	SECOND APPEAL	(Seat No-5)
395	87138/2025	29.10.2025	WP (C) - 13228/2005	P K LENKA	GENERAL		Annexure		(Seat No-5)
396	87141/2025	29.10.2025	WP (C) - 8118/2023	J SAHOO	GENERAL		Annexure	WRIT BRANCH-3	(Seat No-33)
397	87144/2025	29.10.2025	WP (C) - 8021/2013	S DAS	GENERAL		Annexure	WRIT BRANCH-4	(Seat No-17)
398	87146/2025	29.10.2025	CONTC-2477/2024	M MOHANTY	GENERAL		Annexure		(Seat No-17)
399	87148/2025	29.10.2025	CRLLP-23/2013	M TRIPATHY	GENERAL		Annexure	BAIL-2	(Seat No-11)
400	87150/2025	29.10.2025	WP (C) - 16724/2018	P BEHERA	GENERAL		Annexure		(Seat No-11)

401	87151/2025	29.10.2025	WP (C) - 16838/2009	R K SARANGI	GENERAL		Annexure		(Seat No- 11)
402	87153/2025	29.10.2025	LAA- 45/2012	S N MOHANTY	GENERAL		Annexure	FIRST APPEAL	(Seat No-5)
403	87155/2025	29.10.2025	CRLLP- 9/2017	M K MOHANTY	GENERAL		Annexure	BAIL-2	(Seat No- 12)
404	87157/2025	29.10.2025	RSA- 547/2003	M K MOHANTY	GENERAL		Annexure		(Seat No- 12)
405	87158/2025	29.10.2025	OJC- 7072/1994	R K MAHABHOI	GENERAL				(Seat No- 12)
406	87160/2025	29.10.2025	BLAPL- 10570/2025	J. P. KAR	GENERAL		Order Dtd. 2025-10-27		(Seat No- 12)
407	87161/2025	29.10.2025	OJC- 2488/1991	R K MAHABHOI	GENERAL				(Seat No- 12)
408	87162/2025	29.10.2025	ABLAPL- 5569/2025	J. P. KAR	GENERAL		Order Dtd. 2025-10-27		(Seat No- 12)
409	87164/2025	29.10.2025	FA- 184/1979	S R PANI	GENERAL				(Seat No- 12)
410	87165/2025	29.10.2025	FA- 224/1978	N K ROUT	GENERAL				(Seat No- 12)
411	87186/2025	29.10.2025	BLAPL- 10578/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-10-28	BAIL-2	(Seat No-8)
412	87188/2025	29.10.2025	BLAPL- 10605/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-10-28		(Seat No-8)
413	87189/2025	29.10.2025	BLAPL- 6032/2025	K. C. SWAIN	GENERAL		Order Dtd. 2025-10-28		(Seat No-8)
414	87190/2025	29.10.2025	ABLAPL- 6386/2025	K. C. SWAIN	GENERAL		Order Dtd. 2025-10-28	BAIL-1	(Seat No-5)
415	87203/2025	29.10.2025	BLAPL- 8377/2025	K. C. SWAIN	GENERAL		Order Dtd. 2025-10-28	BAIL-1	(Seat No- 14)
416	87209/2025	29.10.2025	ABLAPL- 12035/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-09		(Seat No- 14)
417	87210/2025	29.10.2025	ABLAPL- 9915/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-09		(Seat No- 14)
418	87213/2025	29.10.2025	CRLMC- 3843/2025	B. ROUT	GENERAL		Order Dtd. 2025-10-28		(Seat No- 14)

419	87217/2025	29.10.2025	ABLAPL-12033/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-10-27	BAIL-2	(Seat No-12)
420	87219/2025	29.10.2025	WP (C) - 26476/2025	S. R. PATTNAIK	GENERAL		Order Dtd. 2025-10-27	WRIT BRANCH-2	(Seat No-45)
421	87228/2025	29.10.2025	ABLAPL-10861/2023	B. ROUT	GENERAL			BAIL-1	(Seat No-3)
422	87284/2025	29.10.2025	WP (C) - 8313/2025	SUJIT KUMAR SWAIN	GENERAL		Order Dtd. 2025-09-10	WRIT BRANCH-3	(Seat No-28)
423	87322/2025	29.10.2025	CRLMC-4395/2025	JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2025-10-27		(Seat No-28)
424	87323/2025	29.10.2025	WP (C) - 2721/2025	G R PATRA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
425	87324/2025	29.10.2025	WP (C) - 25448/2025	M SAHOO	GENERAL				(Seat No-108)
426	87325/2025	29.10.2025	WP (C) - 18609/2025	P K MISHRA	GENERAL				(Seat No-108)
427	87326/2025	29.10.2025	WP (C) - 13117/2025	A B MALLICK	GENERAL			WRIT BRANCH-1	(Seat No-30)
428	87327/2025	29.10.2025	WP (C) - 11061/2025	R R NAYAK	GENERAL			WRIT BRANCH-6	(Seat No-16)
429	87329/2025	29.10.2025	WP (C) - 22943/2025	A K PANDA	GENERAL			WRIT BRANCH-7	(Seat No-5)
430	87330/2025	29.10.2025	WP (C) - 28869/2025	B BEHERA	GENERAL			WRIT BRANCH-1	(Seat No-2)
431	87331/2025	29.10.2025	WP (C) - 31091/2024	G B PARIDA	GENERAL			WRIT BRANCH-5	(Seat No-32)
432	87334/2025	29.10.2025	WP (C) - 748/2025	N K ROUT	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
433	87335/2025	29.10.2025	BLAPL-4149/2025	B SWAIN	GENERAL			BAIL-1	(Seat No-5)
434	87338/2025	29.10.2025	BLAPL-12858/2024	P C DAS	GENERAL				(Seat No-5)
435	87339/2025	29.10.2025	BLAPL-120/2025	P C DAS	GENERAL				(Seat No-5)
436	87341/2025	29.10.2025	BLAPL-12867/2024	P C DAS	GENERAL				(Seat No-5)

437	87342/2025	29.10.2025	CRLLP-37/2025	P K DAS	GENERAL				(Seat No-5)
438	87344/2025	29.10.2025	CONTC-7221/2024	D BISWAL	GENERAL			CONTEMPT	(Seat No-1)
439	87346/2025	29.10.2025	CONTC-4884/2025	P K PATTANAIAK	GENERAL				(Seat No-1)
440	87347/2025	29.10.2025	CONTC-4497/2025	M MOHANTY	GENERAL				(Seat No-1)
441	87349/2025	29.10.2025	RPFAM-38/2025	P BEHERA	GENERAL				(Seat No-1)
442	87350/2025	29.10.2025	ABLAPL-11892/2025	P K DAS	GENERAL			BAIL-2	(Seat No-9)
443	87352/2025	29.10.2025	ABLAPL-10433/2024	P BEHERA	GENERAL			BAIL-1	(Seat No-15)
444	87354/2025	29.10.2025	CRLMA-144/2025	S K MOHAPATRA	GENERAL				(Seat No-15)
445	87356/2025	29.10.2025	CRLMC-2972/2025	S K BISWAL	GENERAL				(Seat No-15)
446	87374/2025	29.10.2025	CRLREV-650/2025	J P KAR	GENERAL		Order Dtd. 2025-11-18		(Seat No-15)
447	87375/2025	29.10.2025	ABLAPL-12083/2025	J P KAR	GENERAL		Order Dtd. 2025-10-28	BAIL-1	(Seat No-6)
448	87376/2025	29.10.2025	CRLMC-654/2025	J P KAR	GENERAL		Order Dtd. 2025-11-20		(Seat No-6)
449	87378/2025	29.10.2025	WP (C) - 21873/2025	SK.SAMIM	GENERAL		Order Dtd. 2025-08-08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
450	87379/2025	29.10.2025	WP (C) - 30258/2025	J P KAR	GENERAL		Order Dtd. 2025-10-28	WRIT BRANCH-5	(Seat No-23)
451	87380/2025	29.10.2025	CMP-1224/2025	J P KAR	GENERAL		Order Dtd. 2025-12-09		(Seat No-23)
452	87381/2025	29.10.2025	WP (C) - 24111/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-10-22	WRIT BRANCH-2	(Seat No-7)
453	87382/2025	29.10.2025	WP (C) - 16581/2025	H. K. PATRA	GENERAL		Order Dtd. 2025-10-14	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
454	87384/2025	29.10.2025	ABLAPL-11528/2025	SATYA RANJAN PANI	GENERAL		Order Dtd. 2025-12-08		(Seat No-111)

455	87443/2025	29.10.2025	BLAPL- 10256/2024	B.SURYABANSI	GENERAL		Order Dtd. 2025-02-05		(Seat No- 111)
456	87444/2025	29.10.2025	WP(C)- 14462/2025	S N GAYA	GENERAL		Order Dtd. 2025-10-27		(Seat No- 111)
457	87446/2025	29.10.2025	CRLA- 1022/2025	K K GAYA	GENERAL		Order Dtd. 2025-10-22		(Seat No- 111)
458	87447/2025	29.10.2025	BLAPL- 10541/2025	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2025-10-27		(Seat No- 111)

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